

FORM - II

FORMAT OF UTILIZATION CERTIFICATE UNDER THE SCHEME OF ONE PERCENT INTEREST SUBVENTION ON HOUSING LOANS UPTO RUPEES TEN LAKH, OF MINISTRY OF FINANCE, DEPARTMENT OF FINANCIAL SERVICES, GOVERNMENT OF INDIA

(To be furnished by Implementing Agencies and submitted to the Nodal Agency – RBI)

Certified that out of the sum of Rs. _____ released under release reference no. _____ dated _____ towards the interest subsidy under the scheme of one percent Interest Subvention on Housing loans up to Rs. 10 lakh, of Ministry of Finance, Department of Financial Service, Government of India, in favour of _____ (Name of the Implementing Agency), a sum of Rs. _____ has been utilized, as per the details provided in Form II/I, for the purpose for which it was sanctioned.

It is further certified that:

1. The loans were disbursed as per the guidelines for the scheme of one percent Interest Subsidy Housing loans, of Ministry _____, Government of India; and
2. Appropriate end use of the loan has been ensured/is being ensured through the actual site visits.

Authorized Signatory of the Bank

Date

Place